

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP-113/2018 in  
OA-3518/2017**

**New Delhi, this the 09<sup>th</sup> day of July, 2018**

**Hon'ble Sh. K.N. Shrivastava, Member (A)  
Hon'ble Sh. S.N. Terdal, Member (J)**

Geeta Yadav,  
Aged about 30 years Group 'C'  
D/o Shri Dayanand Yadav,  
R/o B-149, Roshan Vihar,  
Part-II Najafgarh, New Delhi-110043. .... Petitioner  
(Sh. Ajesh Luthra)

Versus

1. Sh. Anshu Prakash,  
Chief Secretary,  
Govt. of NCT of Delhi,  
A-Wing, 5<sup>th</sup> Floor,  
Delhi Secretariat, IP Estate, New Delhi.
2. Ms. Gitanjali Gupta,  
Chairman,  
Delhi Subordinate Service Selection Board,  
Govt. of NCT of Delhi,  
FC-18, Institutional Area,  
Karkardoma, Delhi-110092.
3. Sh. Ashish Chandra Verma,  
Secretary,  
Department of Women and Child Development,  
(GNCT of Delhi) 1,  
Pt. Ravi Shankar Shukla Lane,  
K.G. Marg, New Delhi. .... Respondents

(through Sh. Anuj Kumar Sharma)

**ORDER (ORAL)**

**Hon'ble Sh. K.N. Shrivastava, Member (A)**

Learned counsel for the petitioner submits that the petitioner has been granted the appointment. He has also placed on record a copy of the

appointment letter dated 28.06.2018. In view of this, direction of the Tribunal stands complied with. CP is closed. Notices issued to the alleged contemnors are discharged.

**(S.N. Terdal)**  
**Member (J)**

**(K.N. Srivastava)**  
**Member (A)**

/ns/